

[*Sh. Sharad Dighe*]

duce a Bill further to amend the Industrial Disputes Act, 1947.

MR. DEPUTY-SPEAKER : The question is."

"The leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947."

The motion was adopted.

SHRI SARAD DIGHE : I introduce the Bill.

CONSTITUTION (SCHEDULED TRIBES) ORDER (AMENDMENT) BILL

(Amendment of the Scheduled).

[*English*]

SHRI SHARAD DIGHE (Bombay North Central) : I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order 1950.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order 1950."

The motion was adopted.

SHRI SHARAD DIGHE : I introduce the Bill.

15.34 hrs.

MOTOR VEHICLES (AMENDMENT) BILL*

(Amendment of section 2, etc.)

[*English*]

SHRI BHATTAM SRIRAMA MURTY (Visakhapatnam) : I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1939.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a

Bill further to amend the Motor Vehicles Act, 1939."

The motion was adopted.

SHRI BHATHAM SRIRAMA MURTY : I introduce the Bill.

CENTRAL SALES TAX (REPEAL) BILL*

[*English*]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to repeal the Central Sales Tax Act, 1956.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to repeal the Central Sales Tax Act, 1956."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

RICE MILLING INDUSTRY (REGULATION) AMENDMENT BILL*

(Amendment of section 3, etc.)

[*English*]

SHRI K. S. RAO (Machilipatnam) : Sir, I beg to move for leave to introduce a Bill further to amend the Rice Milling Industry Regulation) Act, 1958.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Rice Milling Industry (Regulation) Act, 1958."

The motion was adopted.

SHRI K.S. RAO : Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER : Shri V. Sobhanadreeswara Rao-not present.